

IN THE COURT OF THE PRL. DISTRICT & SESSIONS JUDGE, KOLLAM

The following Criminal & Civil Applications are posted for hearing on **18.10.2021** at **11.am** in **Open Court** . The Cases will be called before **1st Addl. District & Sessions Judge, Kollam** in the following order. Hence parties are directed to get ready for hearing.

Criminal

Regular Bail

1.	Crl.M.C No. 1797/2021	Crime No. 710/2021 of Sakthikulangara Police Station	Adv. K.Muralidharan Pillai
2.	Crl.M.C No. 1798/2021	Crime No. 973/2021 of Eravipuram Police Station	Adv. E.Shanavaskhan
3.	Crl.M.C No. 1817/2021	Crime No. 736/2021 of Oachira Police Station	Adv. D.Ashapoornadev
4.	Crl.M.C No. 1827/2021	Crime No. 964/2021 of Kollam East Police Station	Adv. Unnikrishnan.S.D
5.	Crl.M.C No. 1828/2021	Crime No. 606/2021 of Oachira Police Station	Adv. S.Sreejith
6.	Crl.M.C No. 1829/2021	Crime No. 276/2021 of Chathannoor Police Station	Adv. Parippally R.Raveendran
7.	Crl.M.C No. 1830/2021	Crime No. 872/2021 of Yeroor Police Station	Adv. V.Vinayachandran
8.	Crl.M.C No. 1834/2021	Crime No. 872/2021 of Yeroor Police Station	Adv. V.Vinayachandran
9.	Crl.M.C No. 1831/2021	Crime No. 1367/2021 of Kadakkal Police Station	Adv. V.Vinayachandran
10.	Crl.M.C No. 1832/2021	Crime No. 1379/2021 of Kundara Police Station	Adv. Thomas John Morris
11.	Crl.M.C No. 1833/2021	Crime No. 21/2021 of EE & ANSS, Kollam.	Adv. K.Vipin Mohan Unnithan

The undermentioned cases posted on 18.10.2021 are to be notified

Anticipatory Bail

12.	Crl.M.C No. 1473/2021	Crime No. 1329/2021 of Kundara Police Station	Adv. R.S Prasanth
13.	Crl.M.C No. 1725/2021	Crime No. 1002/2021 of Eravipuram Police Station	Adv. S.R.Rahul
14.	Crl.M.C	Crime No.1779/2020 of	Adv. S.R.Rahul

	No. 1726/2021	Anchalummoodu Police Station	
15.	Crl.M.C No. 1739/2021	Crime No. 534/2021 of Chavara Thekkumbhagam PS	Adv. G.Amar Prasanth
16.	Crl.M.C No. 1749/2021	Crime No. 2763/2020 of Kundara Police Station	Adv. E.Shanavaskhan
17.	Crl.M.C No. 1751/2021	Crime No. 1528/2021 of Kottarakkara Police Station	Adv. R.Renjith
18.	Crl.M.C No. 1778/2021	Crime No.980/2021 of Pathanapuram Police Station	Adv. Suresh Kumar.S
19.	Crl.M.C No. 1805/2021	Crime No. 594/2021 of Kottiyam Police Station	Adv. Bijulal.P
20.	Crl.M.C No. 1806/2021	Crime No. 1137/2021 of Anchal Police Station	Adv. K.Gopish Kumar
21.	Crl.M.C No. 1807/2021	Crime No. 1292/2021 of Karunagappally Police Station	Adv. P.K.Rony
22.	Crl.M.C No. 1808/2021	Crime of Kottiyam Police Station	Adv. Veena Raj. P
23.	Crl.M.C No. 1809/2021	Crime No. 765/2021 of Kollam East Police Station	Adv. Sreeraj.S
24.	Crl.M.C No. 1810/2021	Crime of East Kallada Police Station	Adv. Ajee Rajappan
25.	Crl.M.C No. 1822/2021	Crime of Kundara Police Station	Adv. B.Dipu Sach Dev
26.	Crl.M.C No. 1823/2021	Crime No. 1576/2021 of Kundara Police Station	Adv. G.Mohan Raj
27.	Crl.M.P 662/2021		
Civil			
28.	AS 119/2019		
29.	I.A No.1/2021 in AS 8/2021		
30.	CMA(Arb) No. 85/2020		
31.	CMA(Arb) No. 87/2020		

The Undermentioned case posted on 18.10.2021 is called through

Video Conference(People Link)

1.	FIR No. 17/2021 of Chadayamangalam Excise Range Office	
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District Court, Kollam.